

recommendations. The cost of generation of electricity will go up considerably. According to the recommendations of Kelkar Committee the rate of one thousand cubic metre gas has been fixed at Rs. 2,300

[English]

MR SPEAKER I am allowing one from this side and one from that side.

[Translation]

SHRI KASHIRAM RANA Gujarat is generating electricity with the coal from Bihar which is very costly (Interruptions) It results in a heavy burden on the industry and the people of Gujarat. So we want that this recommendation be rejected and considered again (Interruptions)

[English]

MR. SPEAKER: Please take your seats. This a matter which you are raising without giving a notice. You have to be very brief (Interruptions)

DR. KARTIKESWAR PATRA (Balasore): Sir, the Government of Orissa has lost the confidence of the people. They have failed to fulfil the commitments they have made during the time of the Assembly elections. They have committed to the people of Orissa that they will provide rice to the poor consumers at Rs 2/- a KG. Secondly, they have committed to the people that they will waive the agricultural loan to the tune of Rs. 10,000. Thirdly, they have committed to the people during the time of Assembly elections that they will establish a second steel plant in Orissa. Further they have committed to the unemployed youths that they will provide employment facilities. Similarly, they have assured that they will maintain law and order. The Government has failed on all these commitments. (Interruptions)

MR. SPEAKER. Mr Rao, please take your seats. You should appreciate that this is a matter which is coming before this House without any procedure being followed. This is a sort of indulgence shown by the House to the Members and not by the Chair. While you are making speeches, you are taking the time of other Members also. So, you have to be very careful. You will not continue with that. Now, I am calling upon Mr. Surya Narayan Yadav

(Interruptions)

[Translation]

MR SPEAKER First of all, you all please take your seats

(Interruptions)

MR. SPEAKER It is of no use to create pandemonium. People of neither side are audible. Be seated. Surya Narayan Yadav.

(Interruptions)

SHRI SURYA NARAYAN YADAV (Sahasra). Mr. Speaker, Sir, Kosi dam constructed by Government of India in Bihar along the Nepal Border, has developed a breach near Hanuman Nagar and Lakhs of people are trapped in the area. Mr Speaker, Sir, this dam developed a breach yesterday in the evening but the Government has done nothing so far in this regard. Mr Speaker, Sir, lakhs of people are trapped in Sahasra, Madhubani, Samastipur, Darbhanga and Nepal. Since it is a dam of the Government of India, I request the Government to take security measures as early as possible (Interruptions)

[English]

SHRIMATI GEETA MUKHERJEE (Panskura): Sir, I am on a point of procedure. You have asked us to give formal notices for Zero Hour. (Interruptions)

MR. SPEAKER: No, I did not ask. If you are going with that impression, please remove it

(Interruptions)

SHRIMATI GEETA MUKHERJEE: Now, formal notices have been given. Since the Zero Hour has now unofficially started, I demand that those who have given notices be called first. I think, this is the way to conduct the House *(Interruptions)*

MR. SPEAKER: Madam, you have raised a point and I am with you. I must explain, please take your seats

(Interruptions)

MR. SPEAKER: I will explain that so that you will not go with a wrong impression. Please hear me a little patiently and attentively. I have received a number of notices. If I take up all the notices, I am sure and you will also feel that the entire time of the House will be consumed. So, I have to pick and choose. I have to ballot it or I have to pick and choose

Now, this is not the time when we make long speeches. This is some kind of indulgence which is shown to the Members by the House. When one Member is speaking, other Members are remaining patient and they are hearing him. That is why we shall have to respect that patience and we shall have to be very brief. But unfortunately because matters are very important and Members want to ventilate their views, now there is going on a competition between the Members. Well, we shall have to regulate it and that is why this is done.

Madam, I have not asked for the notices or anything. You can briefly state what you have to say.

(Interruptions)

SHRI LOKANATH CHOUHDURY (Jagatsinghpur): Sir, the matter must have been submitted to you. My question is that one who gives the notice must state what matter he is going to raise. *(Interruptions)*

MR. SPEAKER: I will discuss this matter with you in my Chamber.

SHRIMATI GEETA MUKHERJEE: Sir, according to a news published in today's *Statesman*, the Permanent Peoples' Tribunal a Rome-based forum of public opinion has held the multi-national corporations and Government agencies guilty of abusing human rights of industrial disaster victims

What is most important for our country is calling the Bhopal gas tragedy as 'the worst industrial disaster', it has ascribed it to 'unsafe design, hazardous operation and gross negligence in the running of the factory'

MR. SPEAKER: You have to be very brief, Madam.

SHRIMATI GEETA MUKHERJEE: I am trying to be as brief as possible. You have allowed everybody. I am trying to be brief. *(Interruptions)* I am normally very brief.

MR. SPEAKER: Not today, it seems!

SHRIMATI GEETA MUKHERJEE: You can check up the records. I am normally brief. *(Interruptions)* Now, it has also pointed out that what happens as a consequence, highlights the failure of the legal systems both in US and India to provide any semblance of justice to gas victims.

I would like to know from our Government how the stricture comes that our Government was not strong

enough to move the court to give proper justice to the victims of the Bhopal gas tragedy and many more tragedies that might happen in the future when the multi-nationals are here.

I would like to know that through you from the Government.

[Translation]

SHRI VISHWESHWAR BHAGAT (Balaghat): Mr. Speaker, Sir, a serious incident took place in village Sitapur, Tehsil Lanji of Balaghat district on 16-7-91 at 11-00 Naxalites blew up a Police van by laying a mine in which nine policemen were killed and 11 people were injured and some policemen are missing. There is a feeling of fear and terror among the people in the entire area of Balaghat district, Rajnan village and the border area along Bhandara district of Maharashtra because of the activities of Naxalites. Police force is demoralised and it needs to be equipped properly. In order to boost the morale of police the public support is a must. We won't be able to get the support of the people unless we solve their problems. The B.J.P. Government has utterly failed to control deteriorating situation. My submission is that the B.J.P. Government should be dismissed. (Interruptions)

[English]

SHRI V. DHANANJAYA KUMAR (Mangalore): Mr. Speaker Sir, the farmers, the agricultural labourers and also the artisans of the State of Karnataka have resorted to State-wide agitation since 15th July, 1991. This agitation is against the forcible recovery of the loans by the Government agencies. Now, we are happy that the Government of India has agreed to extend the benefit of loan waiver. But in Karnataka, the Government has resorted to forcible recovery of loans. And only 10 per cent of the agriculturists

and agricultural labourers are benefited in Karnataka by whatever scheme is implemented by that Government. May I request the Government to intervene immediately and direct the Karnataka Government to stop further recovery of loans by forcible and coercive methods? (Interruptions)

[Translation]

SHRI RAM NIHOR RAI (Robertsganj): Mr. Speaker, Sir, I would like to draw your attention to the selling of three factories Dala, Chutak and Chunar of Uttar Pradesh Cement Corporation in Mirzapur and Sonbhadra districts to Sanjay Dalmia Group and to Dala firing incident on 2nd June, 1991. The cost of these factories is Rupees 400 crores, 250 crores and 150 crores respectively. The former Chief Minister, Shri Mulayam Singh Ji sold all the three factories at throw away prices of Rupees 26 crores. (Interruptions)

MR. SPEAKER Be seated please.

(Interruptions)

SHRI RAM NIHOR RAI. The Cement factories are lying closed since 2nd June because of the firing incident. The fire was opened at labourers in which 15-16 labourers lost their lives. A judicial enquiry into the incident should be instituted and the bereaved families should be given appropriate compensation. (Interruptions)

MR. SPEAKER Be seated please. Whatever you are saying is not going on record.

(Interruptions)

[English]

SHRI MRUTYUNJAYA NAYAK (Phulbani): Mr. Speaker Sir, since the last one month, wagon loads of medicines for the babies as well as food for those who are affected due